

1980, the people of the area have constantly been making a demand in this regard. Since then I have been having correspondence in this regard and have been contracting the Ministers concerned. This work is lying incomplete for reasons unknown to this us.

I again request the hon. Minister of Communications to expedite the completion of this work so that the resentment among the local people of the area could be removed.

(iii) Demand for Environment Ministry instrecting the caustic soda Factory at karwar (karnatka) to properly treat the effluents which cause pollution by flowing into the sea.

**** SHRI G. DEVARAYA NAIK (Kanara) :** Karwar in Karnataka State has a factory which produces caustic soda. The effluents that come out of this factory flow to the sea. These effluents contain mercury, carbon and other poisonous materials and hence the sea water in that area is polluted. Large number of fish and other sea animals have died and the marine pollution is at a very high level. Thousands of fishermen are on the streets without jobs. Environment has been polluted and the flora and fauna are affected. Health of the people in this area has been affected. Sensing the seriousness of the health hazard, the Environment Board has oedered this factory to stop its production of caustic soda. But again the work has started. This has created great fear in the minds of the people of that area. It is very essential to remove poisonous materials from the effluents that come out of this factory. If proper and immediate steps are not taken in this regard. hundreds of people would also lose their lives. Therefore, I request the hon. Minister of Environment to give necessary instructions to this factory to make arrangements for properly treating the effluents.

(iv) Demand for Central Governments, directing Haryana and Rajasthan governments to keep Masani Barrage open throughout the year and not to store water in that Dam.

[English]

SHRI RAM SINGH YADAV (Alwar) : The State Government of
****The Speech was Originally delireded in Kannada.**

Haryana during the Janata Party rule at Centre forwarded to the Central Water commission for examining and approving a Project Report for construction of "Masani Dam" with "Barrage" on the Sahabi river near village Masani in district Mahendragarh of Haryana. The Project was accepted by the Planning Commission for implementation. The Government of Haryana started the construction work of "Masani Dam" in the year 1979 without obtaining permission from the State Government of Rajasthan. Central Water Commission and the Planning Commission have not kept in view the interests of the people of villages of Rajasthan State whose residential properties and agricultural lands would be submerged in the bed of "Masani Dam."

"Masani Dam" and "Barrage" will cause submergence of the *abadi* areas agricultured lands of several villages, viz., Akoli, Lalpur, Dhani Akoli, vijoli, Kaririwas, Jhokhawas, Rabadka, Bhattu Dhani, Mahesara, Jamalpur, Hajanaka, Narwas, Jatuwas, Khushkada and others. "Masani Dam" has alreedy been constructed and construction work of Barrage is in advance stage and it might be completed within a month. Residents and farmers who are owners of residential properties and agriculture lands situated in the affected villages have not been paid any compensation for being deprive of their properties.

I, therefore, urge upon the Government of India to direct the State Governments of Haryana and Rajasthan that "Masani" Barrage" shall be kept open for all the months of the Year and no water would be stored in the Masani Dam. I also strees upon the fact that no village of Rajasthan State should be disloged because of this project.

[Translation]

(v) Need to take an early decision for the setting up of a coach factory at Gorakhpur.

SHRI MADAN PANDEY (Gorakhpur) : Gorakhpur, the head quarters of the North-Eastern Railway is basically known as a Railway Town in U.P. On account of its historical and industrial background, it is an important Junction Station of broad gauge and metre guage lines. Despite being the political, cul-

tural and educational centre for Deoria, Basti, Azamgarh and other neighbouring districts Gorakhpur is still industrially backward. Only a fertilizer factory could be set up there after Independence. A proposal to set up a railway coach factory in this region has been under consideration for a long time. Survey had been completed in Gorakhpur long ago. According to my information, the U.P. Government has made an offer to provide land and other facilities for the setting up of a coach factory in this district. A final decision has not so far been taken although this area is most suitable for the setting up of a coach factory. The workers, the educated unemployed and the common man of Gorakhpur are having many apprehensions in this regard. I, therefore, request the Central Government to take an early decision on the setting up of a coach factory at Gorakhpur.

[English]

(iv) Need to Convene a meeting of Chief Ministers of Orissa and Andhra Pradesh for clearing the Vamsadhara Project early.

SHRI V. SOBHANADREESWARA RAO (Vijayawada) : Vamsadhara Project will be the life line for the people of the backward Srikakulam District in Andhra Pradesh. The Project report for Vamsadhara Stage II for Rs. 154.35 crores was sent to the Central Water Commission and Orissa Government during 1982-83. Late Sri Kedar Panday, the then Union Minister for Irrigation has held talks on 8-8-1982 at Visakhapatnam with the then Chief Minister of Andhra Pradesh and Irrigation Minister for Orissa Government. It was broadly agreed on the outstanding issues of submission and flood discharge etc. Officers of Andhra Pradesh Government held meeting at New Delhi on 10-1-1984 with Officers of Central Water Commission and Orissa Government. Later, Project site was inspected by them on 10th and 11th February, 1984. There is urgent need for convening a meeting of the Chief Ministers of Orissa and Andhra Pradesh by the Union Minister for irrigation and the Project report to be cleared by Central Water Commission.

So, I request the Government immediately to take necessary steps in this regard.

(vii) Demand for restoring the earlier timings of the Network Programme over the television in deference to the circles of the people of Tamil Nadu

SHRI. N. SOUNDARARAJAN (Sivakashi) : The net work programme on Doordarshan is now starting from 8.30 p.m. and goes right into 10.15 p.m. The network programme is no different from the national programme. Some six months ago, the national programme also was advanced to 8.30 p.m. As this inhibited the tele-casting of programmes in Tamil, there was a widespread agitation all over Tamil Nadu for the revocation of the order of the Information and Broadcasting Ministry. The Information and Broadcasting Ministry headed to the desire of the people of Tamil Nadu and revoked that order. Now the people of Tamil Nadu are again upset over the change of timing of Network programme. Language is very dear to the people; it is the sole force of the people. Hence, the Central Government should restore the earlier timings of network programme and respect the wishes of the people of Tamil Nadu.

(viii) Need for taking steps for clearance of accumulated stocks of handloom cloth and redressal of grievances of the weavers.

SHRI N. DENNIS (Nagercoil) : Handloom weavers are faced with serious problems due to the huge accumulation of handloom cloth without sale. Widespread suffering, unemployment and poverty prevail among the handloom weavers due to the stockpiling of stock. Immediate steps have to be taken to remove this accumulated stock. This can be done by purchase of the same by Government. The sales could be effected through cooperative institutions. Special rebate of 25 per cent has to be sanctioned. Loans at the rate of 60 per cent of production has to be given to the Handloom Weavers Cooperative Societies. Specific reservation in favour of handloom has to be made by an enactment enabling produc-